

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 02-02-17

PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : 253/16
PETITION NUMBER : TP 104/17
NAME OF THE PETITIONER (S) : FEDEX EXPRESS TRANSPORTATION
& SUPPLY CHAIN SERVICES (INDIA) PVT. LTD.
NAME OF THE RESPONDENT (S) : MINDLOGIX INFRASTRUCTURE LTD.
UNDER SECTION : 433

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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MUHAMMED RAFAEQUE
INDIA LAW
9716299513


PETITIONER



Shri Muhammed Rafeeqe of India Law, Advocate appearing for the Petitioner is present. He is directed to file 2 sets of copies and to comply with Rules framed under I & B Code and to also serve notices on the respondents after collecting it from the Registry.

Time granted till 24.03.2017.


MEMBER (J)


MEMBER (T)